

ITEM NO.48

REGISTRAR COURT.1

SECTION IVB

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M . A . S A Y E E D

Petition(s) for Special Leave to Appeal (Civil) No(s).31614/2012

JEET RAM

Petitioner(s)

V E R S U S

UNION OF INDIA & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 28/02/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr Ajit Kumar Ekka, Adv.
Dr. Krishan Singh Chauhan, Adv.

For Respondent(s)

U P O N h e a r i n g c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g
O R D E R

On behalf of respondent no.1, the ld. Counsel, Mr Govind Kumar has undertaken to file vakalatnama and counter affidavit by next date.

Fresh notices be issued to respondent Nos. 2 to 4 through the concerned District Court in addition to postal service. Necessary steps be taken.

List again on 9.4.2013.

|

|

| (M.A.SAYEED)
| REGISTRAR

|

hj